NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP	-	For	241(1)	Mr. I.G. Kashinath & Others Vs.
No.13/ 2017		hearing on IA		Ramgad Minerals & Mines Pvt. Ltd., &
				Others.

SL. NAME (IN CAPITAL) **SIGNATURE** NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. Shubhanh

S.S. Shuthorf

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RESPONDENT CAPPLICANT IN

Counsel for peritioner is absent Counsel for respondent is present. I.A. No.78/2017 is listed today for hearing. Opposite counsel is absent. Counsel for applicant in IA No.78/2017 is ready.

List it as a last chance on 08.02.2018.

MEMBER (T)

MEMBER (J)